

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/24306/2026 BLAPL/8531/2026	ADITYA KAILASH JADAV @ ADDITYA JADHAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /30 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000062/2026
2	D-BLAPL/24648/2026 BLAPL/8532/2026	SANTOSH DAS @ PAPU VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	INDUSTRIAL ESTATE PS /225 /2026 S.D.J.M.,KHURDA(Khordha) GR/0001000/2026
3	D-BLAPL/24743/2026 BLAPL/8533/2026	DICHEN KUMAR MISHRA VS STATE OF ODISHA	MOHAN CHARAN BEHERA VS	BALASORE VIGILANCE /14 /2026 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000005/2026
4	D-BLAPL/24882/2026 BLAPL/8534/2026	RANJAN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /55 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000058/2025
5	D-BLAPL/24899/2026 BLAPL/8535/2026	KAPILA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /17 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000004/2026
6	D-BLAPL/24450/2026 BLAPL/8536/2026	BALABHADRA PADHI @ SANTOSH PADHY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /132 /2023 A.D.J.,KORAPUT(Koraput) CT/0000039/2024
7	D-BLAPL/24952/2026 BLAPL/8537/2026	DULAMANI MAHANANDIA @ DOLAMANI MAHANAND VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUNDARGARH SADAR /273 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000011/2025
8	D-BLAPL/24543/2026 BLAPL/8538/2026	MADAN GAGARAI VS STATE OF ODISHA	RAMDAS ACHARY VS	COLLIERY /15 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000003/2026
9	D-BLAPL/24781/2026 BLAPL/8539/2026	NILANCHALA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000010/2026
10	D-BLAPL/24838/2026 BLAPL/8540/2026	SINDHANT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /23 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000064/2026
11	D-BLAPL/24783/2026 BLAPL/8541/2026	SURESH SODI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /251 /2026 DISTRICT AND SESSIONS JUDGE,MALKANGIRI CT/0000061/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/24942/2026 BLAPL/8542/2026	SANDEEP MOHANTY VS UNION OF INDIA	RUDRABHISHEK SAHOO VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000061/2026
13	D-BLAPL/24945/2026 BLAPL/8543/2026	DIPU DEHURY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	DHENKANAL SADAR /39 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000064/2026
14	D-BLAPL/22858/2026 BLAPL/8544/2026	SANYASI SUNA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /103 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000485/2026
15	D-BLAPL/24980/2026 BLAPL/8545/2026	PRAKASH KHILLA @KHILLO VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	BOIPARIGUDA /144 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000043/2024
16	D-BLAPL/22757/2026 BLAPL/8546/2026	GOVARDHAN SMADHAN INGLE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /103 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000114/2025
17	D-BLAPL/24763/2026 BLAPL/8547/2026	RABIN SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000426/2025
18	D-BLAPL/24644/2026 BLAPL/8548/2026	JAGANNATH MADHI VS STATE OF ODISHA	BISWARANJAN SAGARIA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
19	D-BLAPL/24926/2026 BLAPL/8549/2026	MOHANDAS PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /21 /2024 A.D.J.,KORAPUT(Koraput) CT/0000087/2024
20	D-BLAPL/24937/2026 BLAPL/8550/2026	JAGABANDHU PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /21 /2024 A.D.J.,KORAPUT(Koraput) CT/0000087/2024
21	D-BLAPL/24683/2026 BLAPL/8551/2026	JOGESH THAKUR @ DHRU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /284 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000031/2026
22	D-BLAPL/24944/2026 BLAPL/8552/2026	KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHUNTUNI /125 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000426/2026
23	D-BLAPL/24691/2026	DILLIP KUMAR SAHOO	SANJIT MISHRA	CHANDANPUR /89 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

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	BLAPL/8553/2026	VS STATE OF ODISHA	VS	GRAMA NYAYADHIKARI,PURI(Puri) GR/0000329/2026
24	D-BLAPL/24940/2026 BLAPL/8554/2026	BIKASH HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /76 /2026 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000154/2026
25	D-BLAPL/24950/2026 BLAPL/8555/2026	GOURANGA MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /49 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000034/2025
26	D-BLAPL/24307/2026 BLAPL/8556/2026	AKSHAY JADAV @ AKSHAY SRIDHAR JADAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /30 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000062/2026
27	D-BLAPL/24695/2026 BLAPL/8557/2026	SUBHANKAR DIGAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000052/2026
28	D-BLAPL/23922/2026 BLAPL/8558/2026	BULU KANDHA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BURLA /329 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000095/2025
29	D-BLAPL/24983/2026 BLAPL/8559/2026	BIMAL SUNA VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI SADAR /128 /2026 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000525/2026
30	D-BLAPL/24876/2026 BLAPL/8560/2026	BAURIBANDHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000136/2026
31	D-BLAPL/24038/2026 BLAPL/8561/2026	CHANDAN MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000014/2026
32	D-BLAPL/24674/2026 BLAPL/8562/2026	AJIT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /354 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000025/2026
33	D-BLAPL/24728/2026 BLAPL/8563/2026	BULU @ SURENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /57 /2011 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000139/2011
34	D-BLAPL/24884/2026 BLAPL/8564/2026	NARENDRA KUMAR SAHOO VS	TUSAR KUMAR MISHRA VS	BHUBANESWAR VIGILANCE /17 /2026 SPECIAL JUDGE(VIG),BHUBANESWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/24752/2026 BLAPL/8565/2026	STATE OF ODISHA(VIG.) ROSHAN PRADHAN VS	JYOTIRMAYA SAHOO VS	GR/0000021/2026 / /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
36	D-BLAPL/24793/2026 BLAPL/8566/2026	STATE OF ODISHA ASHUTOSH SAHOO VS	RAGHUNATH DASMOHAPATRA VS	2(A)CC/0000010/2026 / / ADDL.SESSION JUDGE CUM SPL.JUDGE
37	D-BLAPL/24809/2026 BLAPL/8567/2026	STATE OF ODISHA ROSHAN BEHERA @ GUDDU VS	RAMANANDA THANAPATI VS	Spl/0000018/2025 LAXMIJORE /116 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B
38	D-BLAPL/24990/2026 BLAPL/8568/2026	STATE OF ODISHA SK. KAUSAR VS	BHABANI SHANKAR DASPARIDA VS	GR/0000933/2026 BHADRAK TOWN /438 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak)
39	D-BLAPL/24829/2026 BLAPL/8569/2026	STATE OF ODISHA SUMIT@ ABHISEK GURLA VS	JAGABANDHU SAHU VS	Spl/0000051/2026 PADAMPUR /195 /2026 S.D.J.M.,PADAMPUR(Bargarh)
40	D-BLAPL/25079/2026 BLAPL/8570/2026	STATE OF ODISHA ROMIO @ RAMIY KANDHAPAN @ KANDHAPANA VS	MANGU NANDY VS	GR/0000910/2026 MATHILI /89 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
41	D-BLAPL/24832/2026 BLAPL/8571/2026	STATE OF ODISHA TUTUNA SAHOO VS	PRASANNA KUMAR MISHRA VS	Spl/0000076/2024 / / ADDL.SESSION JUDGE CUM SPL.JUDGE
42	D-BLAPL/24856/2026 BLAPL/8572/2026	STATE OF ODISHA BAPUJI PRADHAN @ BAPI VS	BIPLABA P.B. BAHALI VS	Spl/0000009/2026 KANAS /106 /2026 JMFC, KANAS(Puri)
43	D-BLAPL/24834/2026 BLAPL/8573/2026	STATE OF ODISHA DEBRAJ KANHAR VS	ANIRUDHA DAS VS	GR/0000194/2026 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama
44	D-BLAPL/24024/2026 BLAPL/8574/2026	STATE OF ODISHA JOGI DALAI VS	ARIJEET MISHRA VS	2(A)CC/0000039/2026 HINJILI /393 /2026 J.M.F.C.,HINJILI(Ganjam)
45	D-BLAPL/24835/2026 BLAPL/8575/2026	STATE OF ODISHA SASANKA SE. MISHRA @ SHASANKA SEKHAR MISHRA VS	SHIBANI SHANKAR PRADHAN VS	GR/0000422/2026 SONEPUR /197 /2026 SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000066/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

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46	D-BLAPL/24865/2026 BLAPL/8576/2026	RAJENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /76 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000038/2026
47	D-BLAPL/25069/2026 BLAPL/8577/2026	JAGADANANDA NAYAK @ SASANI @ TUNIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHANDARIPOKHARI /301 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000296/2026
48	D-BLAPL/25066/2026 BLAPL/8578/2026	BAPINA MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /576 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000142/2026
49	D-CMP/38979/2026 CMP/1397/2026	JIBARDHAN SA VS KHATI PADHAN	SANTOSH KUMAR SAMANTARAY VS	// DISTRICT AND SESSIONS JUDGE,JHAR IA/0000004/2026
50	D-CMP/37722/2026 CMP/1398/2026	MANOJ KUMAR NAIK VS JAMINI KANTA SETH	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu TS/0000032/2002
51	D-CMP/37593/2026 CMP/1399/2026	SHYAMGHAN BARIK VS DR. RAMA CHANDRA SAMANTARAY	RAMAKRISHNA NAIK VS	// ADDL.CIVIL JUDGE (J.D.), DASPALLA(N CS/0000001/2012
52	D-CMP/37591/2026 CMP/1400/2026	MADAN MOHAN PRADHAN VS DURGA CHARAN BAL	DWARIKA PRASAD MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000647/2003
53	D-CMP/39016/2026 CMP/1401/2026	SURENDRA KUMAR TIBAREWAL VS PRAGYAN ROUT	MANAS RANJAN BAUG VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACI CS/0001249/2024
54	D-CMP/38084/2026 CMP/1402/2026	DIPAK KUMAR DIXIT VS ABADULA RASID KHAN	KARUNAKAR GAYA VS	// ADDL.SSESSIONS JUDGE,NIMPARA(Puri) CVREV/0000001/2026
55	D-CMP/37933/2026 CMP/1403/2026	PRADEEP KUMAR PATEL VS TARULATA NAYAK	SURYA NARAYAN SATPATHY VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu CS/0000023/2026
56	D-CMP/38141/2026 CMP/1404/2026	MATHURA SA VS GOLAPI SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CMA/0000006/2026
57	D-CONTC/29545/2026	DR.ALOK MISHRA	RUPESH KUMAR KANUNGO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5515/2026	VS KALIPRASANNA MAHAPATRA, IAS, DIRECTOR OF HIGHER EDUCATION	VS	0 //
58	D-CONTC/30616/2026 CONTC/5516/2026	PRASANNA @ PRASANTA KUMAR BISWAL VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //
59	D-CONTC/32951/2026 CONTC/5517/2026	KARUNAKAR NAYAK VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //
60	D-CONTC/32957/2026 CONTC/5518/2026	KALYANI MISHRA VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //
61	D-CONTC/36980/2026 CONTC/5519/2026	RAMANUJ DAS VS DR.MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// 0 //
62	D-CONTC/35142/2026 CONTC/5520/2026	RAJESH TOPPO VS N.B.S.RAJPUT, I.A.S	ADV. VS	// 0 //
63	D-CONTC/36336/2026 CONTC/5521/2026	SABITARANI HOTA VS KALI PRASANNA MOHAPATRA, IAS, DIRECTOR HIGHER EDUCATION, ODISHA	ADV VS	// 0 //
64	D-CONTC/37250/2026 CONTC/5522/2026	SNIGDHARANI MOHAPATRA VS NIRANJAN SWAIN, PRESIDENT OF MANAGING COMMITTEE, SATYABADI HIGH SCHOOL, NAYAGARH	ADV. VS	// 0 //
65	D-CONTC/37526/2026 CONTC/5523/2026	DEBENDRA NATH PRADHAN VS TILOTAMA PRUSTY, OAS, BLOCK DEVELOPMENT OFFICER, MAHNGA BLOCK	ADV VS	// 0 //
66	D-CONTC/36430/2026 CONTC/5524/2026	RAMESH CHANDRA BEHERA VS USHA PADHEE, IAS	ADV. VS	// 0 //
67	D-CONTC/36442/2026 CONTC/5525/2026	PRAVAS RANJAN NANDA VS BIRENDRA CORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
68	D-CONTC/37528/2026 CONTC/5526/2026	DEBENDRA NATH PRADHAN VS	ADV VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

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69	D-CONTC/36445/2026 CONTC/5527/2026	DIBYADERSHINI BALASAMANTA,PUBLIC INFORMATION OFFICER,O/O SUPDT. ENGNR.,RURAL WORKS DIVN.CUTTACK ANANTA CHARAN BEHERA VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS SWETLANA DAS	// // 0 //
70	D-CONTC/37923/2026 CONTC/5528/2026	PRADEEP KUMAR MOHANTY VS NBS RAJPUT,IAS, PRINCIPAL SECY. COMMERCE AND TRANSPORT DEPT.,ODISHA	VS SWETLANA DAS VS	// 0 //
71	D-CONTC/36454/2026 CONTC/5529/2026	BINOD KUMAR LENKA VS MRUNTYUNJAYA BARIK, EXECUTIVE ENGINEER, MAHANADI BARAGE DIV., CUTTACK	BINAYA KUMAR MOHANTY VS	// 0 //
72	D-CONTC/36455/2026 CONTC/5530/2026	HEMANTA KUMAR ROUT VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
73	D-CONTC/36475/2026 CONTC/5531/2026	GANANATH NAYAK VS SUBHA SARMA, IAS	ADV. VS	// 0 //
74	D-CONTC/36791/2026 CONTC/5532/2026	KARUNAKAR BHOI VS SHUBHA SARMA,IAS	ADV. VS	// 0 //
75	D-CONTC/36915/2026 CONTC/5533/2026	BIJAY KUMAR JENA VS DR. MAHESH MOHAN PANDA , DIRECTOR HEALTH SERVICES , ODISHA	ADV. VS	// 0 //
76	D-CONTC/36576/2026 CONTC/5534/2026	SHREEKANT JAISWAL VS MANOJ KUMAR PARIDA, ODISHA INFORMATION COMMISSION, BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/36682/2026 CONTC/5535/2026	TRAILOKYANATH SAHU VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
78	D-CONTC/36716/2026 CONTC/5536/2026	MANAGING COMMITTEE OF SACHALA DEVI GIRLS HIGH SCHOOL, CUTTACK VS N.S.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// 0 //
79	D-CONTC/36718/2026 CONTC/5537/2026	PRAVAKAR BARIK VS DR.N.THIRUMALA NAIK,IAS, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

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80	D-CONTC/36726/2026 CONTC/5538/2026	HARISH CHANDRA MEHER VS SHALINI PANDIT, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
81	D-CONTC/36735/2026 CONTC/5539/2026	DR. SATYANARAYAN MISHRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR BHUBANESWAR	BIBHU PRASAD MOHANTY VS	// 0 //
82	D-CONTC/36746/2026 CONTC/5540/2026	MAHESWAR BEHERA VS SHUBHAM SAXENA, IAS	ADV. VS	// 0 //
83	D-CONTC/32598/2026 CONTC/5541/2026	NIKUNJ BIHARI SWAIN VS KIRANDEEP KAUR SAHOTA, V.C., C.D.A, CUTTACK	PRABIN DAS VS	// 0 //
84	D-CONTC/36987/2026 CONTC/5542/2026	SURESH RATNA BISOYEE VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
85	D-CONTC/36990/2026 CONTC/5543/2026	G.SOROJ KANTA RAULO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
86	D-CONTC/37014/2026 CONTC/5544/2026	CHARUPRABHA SADANGI VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
87	D-CONTC/37020/2026 CONTC/5545/2026	NANDINI CHOUDHURY VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/36936/2026 CONTC/5546/2026	PRITAM RANJAN SAMAL VS CHANCHAL RANA, IAS	ADV. VS	// 0 //
89	D-CONTC/37024/2026 CONTC/5547/2026	SNEHAPRAVA MOHANTY VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
90	D-CONTC/37523/2026 CONTC/5548/2026	NARAYAN PARIJA VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, ODISHA, BHUBANESWAR	ADV VS	// 0 //
91	D-CONTC/36953/2026	BIDYADHAR BIRTIA	GHANASHYAM BANJI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

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	CONTC/5549/2026	VS	VS	0
		TARANI SEN NAYAK, ADDITIONAL COMMISSIONER OF CONSOLIDATION AND SETTLEMENT ,BARGARH		//
92	D-CONTC/38334/2026	RAMACHANDRA NAIK	BRAJA KISHOR PANDA	//
	CONTC/5550/2026	VS	VS	0
		AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR		//
93	D-CONTC/12388/2026	RABINDRA KUMAR PADHAN	SANGRAM JENA	//
	CONTC/5551/2026	VS	VS	0
		ARVIND AGRAWAL, IAS,COMMNR. CUM SECY. GOVT. OF ODISHA,HIGHER EDUCATION DEPT.		//
94	D-CONTC/38442/2026	HIRAMANI MAJHI	MANOJ KUMAR MOHANTY	//
	CONTC/5552/2026	VS	VS	0
		HEMAKANTA SAY, I.A.S., MAYURBHANJ		//
95	D-CONTC/37029/2026	BINATA BALA PATNAIK	ADV.	//
	CONTC/5553/2026	VS	VS	0
		DR. MRINALINI DARSWAL, IAS		//
96	D-CONTC/38449/2026	DAMAYANTI SETHI	MANOJ KUMAR MOHANTY	//
	CONTC/5554/2026	VS	VS	0
		HEMAKANTA SAY, I.A.S.,COLLECTOR CUM C.E.O,ZILLA PARISHAD,MAYURBHANJ		//
97	D-CONTC/38445/2026	PARAMESWAR SETHI	MANOJ KUMAR MOHANTY	//
	CONTC/5555/2026	VS	VS	0
		HEMAKANTA SAY, I.A.S., MAYURBHANJ		//
98	D-CONTC/38455/2026	JANATA SOREN	MANOJ KUMAR MOHANTY	//
	CONTC/5556/2026	VS	VS	0
		HEMAKANTA SAY, I.A.S.,COLLECTOR CUM C.E.O,ZILLA PARISHAD,MAYURBHANJ		//
99	D-CONTC/38536/2026	MALATI MOHANTA	NIRANJAN LENKA	//
	CONTC/5557/2026	VS	VS	0
		HEMA KANTA SAY, I.A.S., COLLECTOR, MAYURBHANJ		//
100	D-CONTC/38946/2026	TAPAN KUMAR ROUTRAY	NITISH KUMAR MISHRA	//
	CONTC/5558/2026	VS	VS	0
		GAURAV MOHANTY, REGIONAL PROVIDENT FUND COMMNR.-II,R.O,KEONJHAR		//
101	D-CONTC/38651/2026	SAGAR KUMAR RAY	JANMEJAYA KATIKIA	//
	CONTC/5559/2026	VS	VS	0
		SUKHESMITA MAJHI, MINING OFFICER, KHURDA		//
102	D-CONTC/38701/2026	KRUSHNA CHANDRA MAHANTA	ADV.	//
	CONTC/5560/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/23983/2026 CONTC/5561/2026	DUKHIA SOREN, DY GENERAL MANAGER, EASTERN TELECOM REGION (MTCE), KHURDA PRAHALLAD PANDA VS SIDHARTH KU. BEHERA, TAHASILDAR, RASULPUR	SUKANTA KUMAR NAYAK VS	// // ()
104	D-CONTC/39126/2026 CONTC/5562/2026	BISWA RANJAN DHAL VS MRUTYUNJAY TRIPATHY,OAS, TAHASILDAR BHUBANESWAR	ADV VS	// ()
105	D-CONTC/36490/2026 CONTC/5563/2026	DEBDEEP PANDA@DEBJEET PANDA VS GOPAL KRUSHNA JENA, IIC DHAMNAGAR POLICE STATION	ADV. VS	// ()
106	D-CONTC/35059/2026 CONTC/5564/2026	GOLAK CHANDRA SWAIN VS SUBRAT KUMAR SARANGI, SR.GENERAL MANAGER(ELE) , RENGALI HYDRO ELECTRIC PROJECT, ANGUL	AMARTYA MISHRA VS	// ()
107	D-CRLA/23833/2026 CRLA/768/2026	SAGAR @ PRASANJIT ROUTARAY VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	KHURDA MODEL /228 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000069/2024
108	D-CRLA/23877/2026 CRLA/769/2026	GOURANGA MARTHI VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	BHUBANESWAR VIGILANCE /4 /2012 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000061/2012
109	D-CRLA/24291/2026 CRLA/770/2026	GURUNATH SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GARBANDHA /89 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000043/2024
110	D-CRLA/25026/2026 CRLA/771/2026	GOBINDA DANSENA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /61 /2006 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000031/2008
111	D-CRLMC/21704/2026 CRLMC/2904/2026	SUMANT RAJ VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	MAHILA P.S.(BBSR) /322 /2015 DISTRICT & SESIONS JUDGE,BHUBANESWAR CT/0000137/2018
112	D-CRLMC/23166/2026 CRLMC/2905/2026	TAHASIL DEEPA@TAHASIL DEEP VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /149 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000169/2026
113	D-CRLMC/24960/2026 CRLMC/2906/2026	BIGYAN PARIDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOBINDAPUR /68 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000287/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/21956/2026 CRLMC/2907/2026	AYUSMITA SETHY VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	GHASIPURA /204 /2018 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000337/2024
115	D-CRLMC/24620/2026 CRLMC/2908/2026	SAMIR DAS VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	TOMANDO /130 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000387/2023
116	D-CRLMC/22402/2026 CRLMC/2909/2026	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	SOUMYA DEV RAY VS	KORAPUT TOWN /149 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000125/2022
117	D-CRLMC/24881/2026 CRLMC/2910/2026	PRADEEP KUMAR SAMAL VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CUTTACK VIGILANCE /10 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000018/2015
118	D-CRLMC/22689/2026 CRLMC/2911/2026	MANOJ KUMAR NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /199 /2020 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000893/2020
119	D-CRLMC/23820/2026 CRLMC/2912/2026	BANABAS TAREI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /34 /2018 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000229/2018
120	D-CRLMC/25479/2026 CRLMC/2913/2026	RAJESH KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /209 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000046/2024
121	D-CRLMC/24240/2026 CRLMC/2914/2026	CHANDRAKANTA DWIBEDI VS STATE OF ODISHA	BHARATI DASH VS	/ /0 J.M.F.C,CUTTACK(Cuttack) EXN.M.C./0000092/2025
122	D-CRLMC/24741/2026 CRLMC/2915/2026	SABYASACHI DAS VS STATE OF ODISHA	MITALEE JESTHI VS	LAXMISAGAR P.S. /435 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001030/2026
123	D-CRLMC/24925/2026 CRLMC/2916/2026	BHARAT CHANDRA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000198/2014
124	D-CRLMC/23600/2026 CRLMC/2917/2026	JANARDAN GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PATTAPUR (DIGAPAHANDI) /187 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000022/2023
125	D-CRLMC/24632/2026	KRISHNA@KRUSHNA CHANDRA PRADHAN	DIBYA JYOTI SAHOO	KABISURYANAGAR /4 /2010

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2918/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000013/2010
126	D-CRLMC/23341/2026 CRLMC/2919/2026	MANISHA PODDAR VS SMRITI ALTH	SMARAJIT PRADHAN VS	BARGARH /139 /2016 S.D.J.M.,BARGARH(Bargarh) CMC/0000043/2026
127	D-CRLMC/23751/2026 CRLMC/2920/2026	AKASH ROUT VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /77 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000074/2024
128	D-CRLMP/25090/2026 CRLMP/1254/2026	BYASADEV PAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	/ /0 () //
129	D-CRLMP/23036/2026 CRLMP/1255/2026	KALPANA BEHURIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BHADRAK RURAL /53 /2026 () //
130	D-CRLMP/25245/2026 CRLMP/1256/2026	GOPINATH NAYAK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	/ / () //
131	D-CRLMP/25085/2026 CRLMP/1257/2026	BALIRAM NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	/ /0 () //
132	D-CRLMP/25253/2026 CRLMP/1258/2026	RATIKANTA NAYAK VS STATE OF ODISHA	KEDAR KUMAR DASH VS	/ /0 () //
133	D-CRLMP/25448/2026 CRLMP/1259/2026	SIDDHARTH JAIN SIPANI VS STATE OF ODISHA	ANWESHA MISHTRA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000381/2024
134	D-CRLREV/24697/2026 CRLREV/584/2026	SRIDHARA SAHOO VS STATE OF ODISHA	KASHINATH PATTANAIK VS	NARASINGHPUR /10 /2024 A.D.J.,ATHAGARH(Cuttack) CRA/0000007/2026
135	D-CRLREV/24938/2026 CRLREV/585/2026	SIBA KANHAR@KALIA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /261 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000146/2025
136	D-CRLREV/25300/2026 CRLREV/586/2026	JITENDRA SAHU VS	SITIKANT MISHRA VS	JONK /2 /2021 DIST.& SESSIONS JUDGE,NAWAPARA()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/24474/2026 CRLREV/587/2026	STATE OF ODISHA RADHA KANTA PANDA VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	CRA/0000014/2023 //0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000007/2024
138	D-CRLREV/24477/2026 CRLREV/588/2026	RADHA KANTA PANDA VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000005/2024
139	D-CRLREV/24475/2026 CRLREV/589/2026	RADHA KANTA PANDA VS SANJEEB KUMAR BISWAL	B.B.CHAMPATIRAY VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000006/2024
140	D-FAO/9285/2026 FAO/917/2026	D.M.,NATIONAL INSURANCE CO. LTD.,D.O II,BHUBANESWAR VS GITA PARIDA	SUBRAT SATPATHY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000016/2019
141	D-JCRLA/25342/2026 JCRLA/230/2026	CHARAN SABAR VS STATE OF ODISHA	ADV. VS	RAIRAKHOL /73 /2022 ADDL.SSESSIONS JUDGE CUM SPL JUDC ST/0000061/2022
142	D-MACA/36928/2026 MACA/797/2026	THE NATIONAL INSURANCE CO.LTD., CUTTACK VS MAKARI KALANDI	MAHITOSH SINHA VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000061/2024
143	D-MACA/23795/2026 MACA/798/2026	SABITRI PRADHAN VS CHHOTE MUNDARI	ARPIT SARANGI VS	// 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000181/2023
144	D-MACA/38539/2026 MACA/799/2026	SUMATI SAHU VS PENNUMUTCHU ANIL	SISIRA PANIGRAHI VS	// 9th M.A.C.T.,KHALLIKOTE(Ganjam) Mac/0000005/2023
145	D-MACA/37689/2026 MACA/800/2026	SR.D.M., M/S.ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SALMA MARNDI	PRAKASH KUMAR MOHANTY VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000064/2024
146	D-MACA/37622/2026 MACA/801/2026	LEGAL MANAGER,M/S.TATA AIG GENERAL INSURANCE CO.LTD.,KHURDA VS SUBHA SMITA BEHERA	GIRIJA PRASAD DUTTA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000271/2022
147	D-MACA/35661/2026 MACA/802/2026	DAMODAR BEHERA VS NIRANJAN SWAIN	SUSANT KUMAR MOHANTY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001080/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/36429/2026 MACA/803/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,KHURDA VS NARAYAN NAYAK	PRASANTA KUMAR MAHALI VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Mac/0000005/2025
149	D-MSA/37728/2026 MSA/44/2026	M/S.APEX MULTIPLEX PVT.LTD.,BHUBANESWAR VS ORISSA REAL ESTATE REGULATORY AUTHORITY,BHUBANESWAR	SOURAV SUMAN BHUYAN VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000025/2024
150	D-RPFAM/37113/2026 RPFAM/234/2026	KAMALESH BISWAL VS LIZALIN MOHANTY	NIRMAL KUMAR RATH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000841/2019
151	D-RSA/33822/2026 RSA/429/2026	RAMESWAR AMADORA VS DUSMANTA DOLEI	TUKUNA KUMAR MISHRA VS	// A.D.J.,NAWARANGPUR(Nabarangapur) RFA/0000003/2024
152	D-RSA/36294/2026 RSA/430/2026	SUDHANSUMALA SAHU VS SADHU CHARAN SAHU	NIRANJAN SINGH (1) VS	// A.D.J., GUNUPUR(Rayagada) RFA/0000015/2022
153	D-RSA/37721/2026 RSA/431/2026	RASIDA BIBI VS SK. MUKTAR AHEMMAD	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000098/2011
154	D-RVWPET/38087/2026 RVWPET/192/2026	STATE OF ODISHA VS SHASHI BHUSAN MOHANTY	ARABINDA TRIPATHY,A.G.A VS	// () //
155	D-RVWPET/39022/2026 RVWPET/193/2026	AJIT KUMAR RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
156	D-TRP(C)/31928/2026 TRP(C)/260/2026	MANISHA DEBNATH VS NRUSINGHA CHANDRA PAL	SURESH CHANDRA PRADHAN VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000144/2026
157	D-TRPCRL/21958/2026 TRPCRL/68/2026	KALPATARU JENA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	JALESWAR /406 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000393/2026
158	D-WA/37048/2026 WA/1170/2026	M.D,ODISHA STATE CO OPERATIVE MARKETING FEDERATION LTD. VS RABINDRANATH BARAL	UMAKANT SAHOO VS	// () //
159	D-WA/39196/2026	DR SWAPNA SARIT	PAMI RATH (SR. ADV.)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1171/2026	VS	VS	0
		STATE OF ODISHA		//
160	D-WA/37709/2026	STATE OF ODISHA	SASWAT DAS,AGA	//
	WA/1172/2026	VS	VS	0
		EKADASI BEHERA		//
161	D-WA/37596/2026	BAIDHARA SETHI	CHITTA RANJAN PATTNAIK	//
	WA/1173/2026	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/36264/2026	M.C.OF LANDAILO ROUTRAPUR U.P.SCHOOL, NANDEILO, CUTTACK	MAHENDRA KUMAR SAHOO	//
	WP(C)/26977/2026	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/36958/2026	SINDHUSUTA PRADHANI	JYOTIRMAY GUPTA	//
	WP(C)/26978/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/36029/2026	RAJ KISHORE NAIK	BYOMAKESH TRIPATHY	//
	WP(C)/26979/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/29057/2026	PRATIBHA PRUSTY	DR. JITENDRA KUMAR LENKA	//
	WP(C)/26980/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/39219/2026	RINKI GUPTA	SAIBRATA RATH	//
	WP(C)/26981/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/37573/2026	HEMANTA KUMAR ROUTRAY	SIBA RANJAN POLAI	//
	WP(C)/26982/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/37723/2026	SALMAN KHAN	DEEPAK KUMAR PANI	//
	WP(C)/26983/2026	VS	VS	0
		CHIEF EXECUTIVE OFFICER, ODISHA BOARD OF WAKE, CUTTACK		//
169	D-WP(C)/37734/2026	SELVEL ADVERTISING PRIVATE LIMITED, CUTTACK	BIBHU PRASAD MOHANTY	//
	WP(C)/26984/2026	VS	VS	0
		UNION OF INDIA		//
170	D-WP(C)/36528/2026	PADMANAV @ PADMALAV MOHANTY	SUDARSAN BEHERA	//
	WP(C)/26985/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/38812/2026 WP(C)/26986/2026	STATE OF ODISHA DR. SURENDRA BEHERA VS	BIREN SANKAR TRIPATHY VS	// // 0
172	D-WP(C)/38263/2026 WP(C)/26987/2026	STATE OF ODISHA DR.ANUP KUMAR GHOSE VS	DINESH KUMAR PANDA VS	// // 0
173	D-WP(C)/38485/2026 WP(C)/26988/2026	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	NAGEN KUMAR BARIK VS	// // 0
174	D-WP(C)/38746/2026 WP(C)/26989/2026	UNION OF INDIA AMIYA KUMAR BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
175	D-WP(C)/38747/2026 WP(C)/26990/2026	STATE OF ODISHA KRUSHNA CHANDRA BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
176	D-WP(C)/38742/2026 WP(C)/26991/2026	STATE OF ODISHA DHIRENDRA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
177	D-WP(C)/38788/2026 WP(C)/26992/2026	STATE OF ODISHA RAMNATH MISHRA VS	JAYASHREE ROUL VS	// // 0
178	D-WP(C)/39169/2026 WP(C)/26993/2026	STATE OF ODISHA MAA BASUDHA WSHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0
179	D-WP(C)/39212/2026 WP(C)/26994/2026	STATE OF ODISHA JITENDRA KUMAR PANDA VS	NIRMAL RANJAN ROUTRAY VS	// // 0
180	D-WP(C)/39184/2026 WP(C)/26995/2026	REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT SRI SRI UJALESWAR WSHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0
181	D-WP(C)/39213/2026 WP(C)/26996/2026	STATE OF ODISHA PADMALOCHAN SWAIN VS	NIRMAL RANJAN ROUTRAY VS	// // 0
		REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/38910/2026 WP(C)/26997/2026	ARATI DEVI VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
183	D-WP(C)/38683/2026 WP(C)/26998/2026	SANYASI NAHAK VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
184	D-WP(C)/39262/2026 WP(C)/26999/2026	BARADA PRASAD ROUTRAY VS REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	NIRMAL RANJAN ROUTRAY VS	// 0 //
185	D-WP(C)/39200/2026 WP(C)/27000/2026	OM SHANTI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
186	D-WP(C)/39204/2026 WP(C)/27001/2026	TRIDEB SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
187	D-WP(C)/39423/2026 WP(C)/27002/2026	DURJODHAN SAHOO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
188	D-WP(C)/39158/2026 WP(C)/27003/2026	MAA TARINI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
189	D-WP(C)/36269/2026 WP(C)/27004/2026	M.C. OF DORAD U.P. SCHOOL, DORAD, CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
190	D-WP(C)/39161/2026 WP(C)/27005/2026	MAA BADAMBA SHG, BHDRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
191	D-WP(C)/39148/2026 WP(C)/27006/2026	BUDHI BRAHMANI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
192	D-WP(C)/39164/2026 WP(C)/27007/2026	MAA KALEISUNI SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
193	D-WP(C)/39154/2026	MAA DURGA SHG, BHADRAK	SUKANTA KUMAR DALAI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27008/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39166/2026 WP(C)/27009/2026	BABA AKHANDALIMANI SHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
195	D-WP(C)/38973/2026 WP(C)/27010/2026	JANARDAN PANDA VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
196	D-WP(C)/39247/2026 WP(C)/27011/2026	MAA THAKURANI WSHG, BASUL, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
197	D-WP(C)/37686/2026 WP(C)/27012/2026	SOUMYA RANJAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
198	D-WP(C)/38510/2026 WP(C)/27013/2026	M/S SARANGI FLY ASH BRICKS AND BLOCKS, NAYAGARH VS STATE BANK OF INDIA LTD., NAYAGARH	SOUMYA RANJAN MOHANTY VS	// 0 //
199	D-WP(C)/35537/2026 WP(C)/27014/2026	SANJUKTA MALLICK VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
200	D-WP(C)/39259/2026 WP(C)/27015/2026	MAA TARINEE WSGH, BANDKARA, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
201	D-WP(C)/38674/2026 WP(C)/27016/2026	K.ISWAR RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
202	D-WP(C)/38224/2026 WP(C)/27017/2026	BABITA SAHOO VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
203	D-WP(C)/38567/2026 WP(C)/27018/2026	RAIMATI MARAI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
204	D-WP(C)/39266/2026 WP(C)/27019/2026	NABADAYA MAHILA SAMITI, CHARBHATI, KALAHANDI VS	JNYANANANDA PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/36244/2026 WP(C)/27020/2026	STATE OF ODISHA DHIREN KUMAR BAL VS	SHASHANKA SHEKHAR PATRA VS	// // 0
206	D-WP(C)/37780/2026 WP(C)/27021/2026	STATE OF ODISHA ANITA RAO VS	REENA NAYAK VS	// // 0
207	D-WP(C)/21725/2026 WP(C)/27022/2026	DISTRICT MAGISTRATE CUM COLLECTOR, KATAKA MURALIDHAR SETHI VS	AKSHAYA KUMAR NAYAK VS	// // 0
208	D-WP(C)/38495/2026 WP(C)/27023/2026	STATE OF ODISHA PRADEEP KUMAR SENAPATI VS	LALIT KUMAR MAHARANA VS	// // 0
209	D-WP(C)/36919/2026 WP(C)/27024/2026	STATE OF ODISHA DOLAMANI BAG VS	SHIBANI SHANKAR PRADHAN VS	// // 0
210	D-WP(C)/38030/2026 WP(C)/27025/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI SUDARSAN PALEI VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
211	D-WP(C)/36943/2026 WP(C)/27026/2026	STATE OF ODISHA MAA MANGALA TEMPLE, KAKATPUR VS	SANATAN DAS VS	// // 0
212	D-WP(C)/24298/2026 WP(C)/27027/2026	ODISHA BOARD OF WAQF, CUTTACK MUHAMMAD MUSARRAF VS	ALOK KUMAR MOHAPATRA VS	// // 0
213	D-WP(C)/39269/2026 WP(C)/27028/2026	STATE OF ODISHA MAA ADISHAKTI WSHG, MALIGUDA,KALAHANDI VS	JNYANANANDA PANDA VS	// // 0
214	D-WP(C)/35663/2026 WP(C)/27029/2026	STATE OF ODISHA PRABHAT KUMAR BASA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
215	D-WP(C)/38066/2026 WP(C)/27030/2026	STATE OF ODISHA CHANDRA MOHAN JENA VS	SASMITA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/38202/2026 WP(C)/27031/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
217	D-WP(C)/38618/2026 WP(C)/27032/2026	M/S. RAJ KISHORE SAHU, JAJPUR VS THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	NAIBEDYA PRASAD SAMAL VS	// 0 //
218	D-WP(C)/38738/2026 WP(C)/27033/2026	LAXMIPRIYA DAS VS STATE OF ODISHA	HRITIK RANJAN DASH VS	// 0 //
219	D-WP(C)/39364/2026 WP(C)/27034/2026	RAJAT KUMAR BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
220	D-WP(C)/38817/2026 WP(C)/27035/2026	KADAMBINI ROUTRAY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
221	D-WP(C)/39265/2026 WP(C)/27036/2026	PADMALAYA WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
222	D-WP(C)/38902/2026 WP(C)/27037/2026	MAA SANTOSHI WSHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	D-WP(C)/39273/2026 WP(C)/27038/2026	MAA DURGA WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
224	D-WP(C)/39137/2026 WP(C)/27039/2026	JAY JAGANNATH FEDERAL SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
225	D-WP(C)/39361/2026 WP(C)/27040/2026	RAJAT KUMAR BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
226	D-WP(C)/39280/2026 WP(C)/27041/2026	MAA LANKESWARI WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
227	D-WP(C)/39233/2026	SHYAM SUNDAR SAHOO	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27042/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/38831/2026	PITABASH NAYAK	ANANTA NARAYAN PATTANAYAK	//
	WP(C)/27043/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/36968/2026	DEEPAK KUMAR MULIA	NITYANANDA BEHURIA	//
	WP(C)/27044/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/39274/2026	MAA LANKESWARI WSHG, KALAHANDI	JNYANANANDA PANDA	//
	WP(C)/27045/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/39287/2026	MAA MAHALAXMI WSHG, KALAHANDI	JNYANANANDA PANDA	//
	WP(C)/27046/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/38833/2026	INDRAMANI PANDA	ANANTA NARAYAN PATTANAYAK	//
	WP(C)/27047/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/39264/2026	MAA LANKESWARI WSHG, KALAHANDI	JNYANANANDA PANDA	//
	WP(C)/27048/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/39275/2026	DIBYA SHAKTI WSHG, KALAHANDI	JNYANANANDA PANDA	//
	WP(C)/27049/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/39284/2026	MAA THAKURANI WSHG, KALAHANDI	JNYANANANDA PANDA	//
	WP(C)/27050/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/36375/2026	SOUMYARANJAN ROUT	SANJAY KUMAR PATRA	//
	WP(C)/27051/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/39271/2026	JAGANNATH WSHG, KALAHANDI	JNYANANANDA PANDA	//
	WP(C)/27052/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/39363/2026	RAJAT KUMAR BISWAL	PRABODHA CHANDRA NAYAK	//
	WP(C)/27053/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/39097/2026 WP(C)/27054/2026	STATE OF ODISHA MANAGING COMMITTEE OF SRI SRI KAPILESWAR MAHADEV BIDYAPITHA, TARADIN, TALUKUMAR VS	ANANTA KUMAR SWAIN VS	// // 0
240	D-WP(C)/36344/2026 WP(C)/27055/2026	STATE OF ODISHA SUBHENDRA TLAMBA VS	GAGAN BIHARI SINGH VS	// // 0
241	D-WP(C)/31039/2026 WP(C)/27056/2026	STATE OF ODISHA M/S VIKASH TRADERS, BARAGARH VS	ABHILASH MISHRA VS	// // 0
242	D-WP(C)/39414/2026 WP(C)/27057/2026	THE COMMISSIONER COMMERCIAL TAX (C.T) AND SERVICE TAX (GST), CUTTACK BADRINARAYAN MAHAPATRA VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
243	D-WP(C)/35670/2026 WP(C)/27058/2026	STATE OF ODISHA JALENDRA NATH MOHANTA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/38951/2026 WP(C)/27059/2026	STATE OF ODISHA MINAKETAN BEHERA VS	JAYASHREE BISWAL VS	// // 0
245	D-WP(C)/38773/2026 WP(C)/27060/2026	STATE OF ODISHA BANISHREE VIDYA MANDIR, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0
246	D-WP(C)/38953/2026 WP(C)/27061/2026	STATE OF ODISHA ASHINI KUMAR RAY VS	JAYASHREE BISWAL VS	// // 0
247	D-WP(C)/38535/2026 WP(C)/27062/2026	STATE OF ODISHA DR.NALINI PRABHA DAS VS	SUBHADUTTA ROUTRAY VS	// // 0
248	D-WP(C)/35673/2026 WP(C)/27063/2026	STATE OF ODISHA KAMALA KANTA PANDA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
249	D-WP(C)/39399/2026 WP(C)/27064/2026	STATE OF ODISHA CHINTAMANI SAMAL VS	BIJAY JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/39042/2026 WP(C)/27065/2026	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA, BALASORE VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
251	D-WP(C)/38537/2026 WP(C)/27066/2026	ANJALI KUMARI PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
252	D-WP(C)/39049/2026 WP(C)/27067/2026	GADADHAR PRADHAN VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
253	D-WP(C)/38948/2026 WP(C)/27068/2026	MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, TANAR, KENDRAPARA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
254	D-WP(C)/38555/2026 WP(C)/27069/2026	PRATAP KUMAR RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
255	D-WP(C)/39346/2026 WP(C)/27070/2026	MAA SHANTI SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/39356/2026 WP(C)/27071/2026	MAA PHULAKASINI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
257	D-WP(C)/38356/2026 WP(C)/27072/2026	SANJAYA MUNDA VS BAJAJ LIFE INSURANCE LIMITED, MAHARASHTRA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
258	D-WP(C)/38950/2026 WP(C)/27073/2026	BAISHNAB CHANDRA PRADHAN VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
259	D-WP(C)/31841/2026 WP(C)/27074/2026	M.C.BARAJISAHU U.P. SCHOOL, BARAJISAHU, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
260	D-WP(C)/35752/2026 WP(C)/27075/2026	JAYAKISAN @ JAI KISHAN AGRAWAL VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	ANAM CHARAN PANDA VS	// 0 //
261	D-WP(C)/38743/2026	SANTOSH KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27076/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39446/2026 WP(C)/27077/2026	MAA TARINI SHG, NAKSAPALLI, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
263	D-WP(C)/39145/2026 WP(C)/27078/2026	MAHABIR SHG, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
264	D-WP(C)/39447/2026 WP(C)/27079/2026	MAA WSHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
265	D-WP(C)/36197/2026 WP(C)/27080/2026	RAJAT KUMAR MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
266	D-WP(C)/39355/2026 WP(C)/27081/2026	MAA RAMACHANDI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
267	D-WP(C)/39060/2026 WP(C)/27082/2026	SUKANTI BARIK VS AUTHORISED OFFICER, JANA SMALL FINANCE BANK LTD., KHURDA	MANAS RANJAN KHATUA VS	// 0 //
268	D-WP(C)/39351/2026 WP(C)/27083/2026	LAXMIPRIYA SHG, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
269	D-WP(C)/39208/2026 WP(C)/27084/2026	SHIBAJI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
270	D-WP(C)/38744/2026 WP(C)/27085/2026	GOBARDHAN MEHER VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
271	D-WP(C)/38857/2026 WP(C)/27086/2026	DAISING GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
272	D-WP(C)/30523/2026 WP(C)/27087/2026	AMIYA KUMAR JENA VS	MAHENDRA KUMAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/30725/2026 WP(C)/27088/2026	STATE OF ODISHA SUJATA MALIK VS	BIKRAM CHANDRA GHADAI VS	// // 0
274	D-WP(C)/39205/2026 WP(C)/27089/2026	STATE OF ODISHA SRI JAGANNATH SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0
275	D-WP(C)/36910/2026 WP(C)/27090/2026	STATE OF ODISHA BASANTA KUMAR PATRA VS	SRIKANTA KU. NATH VS	// // 0
276	D-WP(C)/39331/2026 WP(C)/27091/2026	STATE OF ODISHA A.PUSPALATA VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/39327/2026 WP(C)/27092/2026	STATE OF ODISHA BHABANI SANKAR PATANAIAK VS	KUNAL KUMAR SWAIN VS	// // 0
278	D-WP(C)/33421/2026 WP(C)/27093/2026	STATE OF ODISHA PRASANT KUMAR DEHURY VS	ABHISHEK DASH VS	// // 0
279	D-WP(C)/38818/2026 WP(C)/27094/2026	STATE OF ODISHA MADAN DHARUA VS	JIBAN RANJAN DASH VS	// // 0
280	D-WP(C)/38548/2026 WP(C)/27095/2026	THE TAHASILDAR, DHARAMAGARH JAMBOBATI BAG VS	SRIDHAR RATH VS	// // 0
281	D-WP(C)/39293/2026 WP(C)/27096/2026	STATE OF ODISHA MANOJ KUMAR PARHI VS	SANGRAM JENA VS	// // 0
282	D-WP(C)/39443/2026 WP(C)/27097/2026	STATE OF ODISHA SUBHANKAR BEHERA VS	JNYANANANDA PANDA VS	// // 0
283	D-WP(C)/39442/2026 WP(C)/27098/2026	STATE OF ODISHA ANNAPURNA SHG, JHARSHUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/39392/2026 WP(C)/27099/2026	MAA NARAYANI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/39508/2026 WP(C)/27100/2026	BICHITRANANDA OJHA VS UNION OF INDIA	KABIRAJ PRADHAN VS	// 0 //
286	D-WP(C)/39416/2026 WP(C)/27101/2026	RITESH KUMAR ROY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	D-WP(C)/39445/2026 WP(C)/27102/2026	SAKTI PRASAD NAYAK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
288	D-WP(C)/39397/2026 WP(C)/27103/2026	MAA MAHAMAYEE WSHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
289	D-WP(C)/39349/2026 WP(C)/27104/2026	SARADA MAHILA SHG, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
290	D-WP(C)/39395/2026 WP(C)/27105/2026	MAA TARINI SHG (P. BORI), GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
291	D-WP(C)/39400/2026 WP(C)/27106/2026	MAA GANGA DEVI SHG, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
292	D-WP(C)/36250/2026 WP(C)/27107/2026	RAMESH KUMAR DALEI VS COMMISSIONER, GST(STATE) VANIJYA KAR BHAWAN, CUTTACK	PRIYABRATA MOHAPATRA VS	// 0 //
293	D-WP(C)/39114/2026 WP(C)/27108/2026	BARUN NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
294	D-WP(C)/39444/2026 WP(C)/27109/2026	ANNAPURNA SHG, SUBARNAPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
295	D-WP(C)/38562/2026	TIRTHA MUNDA	DHIRENDRA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27110/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39432/2026	JARGUTI SHG, GANJAM	SUKANTA KUMAR DALAI	//
	WP(C)/27111/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/39365/2026	MAA LAXMI SHG, JHARSHUGUDA	SUKANTA KUMAR DALAI	//
	WP(C)/27112/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/39377/2026	MAA SARASWATI SHG, SAMBALPUR	SUKANTA KUMAR DALAI	//
	WP(C)/27113/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/39431/2026	SUKABHOI WSHG, CUTTACK	SUKANTA KUMAR DALAI	//
	WP(C)/27114/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/39373/2026	MAA TULASI SHG, GANJAM	SUKANTA KUMAR DALAI	//
	WP(C)/27115/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/38168/2026	MAA LAXMI WOMEN SELF HELP GROUP, KORAPUT	SUBHADUTTA ROUTRAY	//
	WP(C)/27116/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/39433/2026	MAA BAISHNABI SHG, GANJAM	SUKANTA KUMAR DALAI	//
	WP(C)/27117/2026	VS STATE OF ODISHA	VS	0 //
303	D-ABLAPL/23046/2026	DASARATHA HARIJAN	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /199 /2026
	ABLAPL/9758/2026	VS STATE OF ODISHA	VS	0 //
304	D-ABLAPL/24957/2026	R.RAIMAN BABU @ RANGAM RAIMAN BABU	HARI KRUSHNA PANIGRAHI	MALKANGIRI /90 /2012
	ABLAPL/9759/2026	VS STATE OF ODISHA	VS	0 //
305	D-ABLAPL/23338/2026	HERU MAJHI	PRASANTA KUMAR SATAPATHY	/ /0
	ABLAPL/9760/2026	VS STATE OF ODISHA	VS	J.M.F.C, JAIPATNA(Kalahandi)
306	D-ABLAPL/24243/2026	ROHITA SWAIN	JYOTIRMAYA SAHOO	2(B)CC/0000001/2024
	ABLAPL/9761/2026	VS	VS	SHERAGADA /263 /2023 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/23373/2026 ABLAPL/9762/2026	STATE OF ODISHA SUNIL KUMAR BISWAL @ SUNIL BISWAL VS	ACHYUTANANDA PATTANAIK VS	// BARI RAMCHANDRAPUR /193 /2026 ()
308	D-ABLAPL/24723/2026 ABLAPL/9763/2026	STATE OF ODISHA MOHIT PRASAD GUPTA VS	AMIT KUMAR SAHU VS	// JEYPORE MAHILA /86 /2026 ()
309	D-ABLAPL/24523/2026 ABLAPL/9764/2026	STATE OF ODISHA MIR CHANDBABU VS	RAJENDRA NARAYAN ROUT VS	// JAJPUR TOWN /379 /2025 ()
310	D-ABLAPL/24868/2026 ABLAPL/9765/2026	STATE OF ODISHA RAKESH KUMAR CHOUDHURY @ RAJESH CHOUDHURY VS	SUJIT KUMAR ACHARYA VS	// PURUNAKATAK /165 /2026 ()
311	D-ABLAPL/24974/2026 ABLAPL/9766/2026	STATE OF ODISHA PREETIBALA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// CDA-II /150 /2026 ()
312	D-ABLAPL/24615/2026 ABLAPL/9767/2026	STATE OF ODISHA BABULI PRADHAN VS	DIBYA JYOTI SAHOO VS	// MAHAKALPARA /203 /2026 ()
313	D-ABLAPL/24978/2026 ABLAPL/9768/2026	STATE OF ODISHA SURYAKANTI SWAIN @ SURJAKANTI SWAIN VS	JAGANNATH KAMILA VS	// TALABANIA /232 /2026 ()
314	D-ABLAPL/24623/2026 ABLAPL/9769/2026	STATE OF ODISHA DHANANJAY GIRI VS	DIBYA JYOTI SAHOO VS	// DHUSURI /316 /2026 ()
315	D-ABLAPL/25075/2026 ABLAPL/9770/2026	STATE OF ODISHA RAMA CHANDRA SAHOO VS	BIBHUTI KESHARI BISWAL VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
316	D-ABLAPL/24689/2026 ABLAPL/9771/2026	STATE OF ODISHA RAJIB MAITY VS	BADAL KUMAR BEHERA VS	2(A)CC/0000065/2026 MARINE PS AT BALARAMGADI /29 /2026 ()
317	D-ABLAPL/25105/2026 ABLAPL/9772/2026	STATE OF ODISHA BIREN KUMAR NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// BALANGA /231 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/25112/2026 ABLAPL/9773/2026	DUSHMANTA BARISAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /45 /2012 () //
319	D-ABLAPL/24810/2026 ABLAPL/9774/2026	JAGABANDHU BEHERA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /14 /2026 () //
320	D-ABLAPL/25117/2026 ABLAPL/9775/2026	LAXMAN JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /179 /2026 () //
321	D-ABLAPL/24083/2026 ABLAPL/9776/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	BARKOTE /186 /2026 () //
322	D-ABLAPL/24811/2026 ABLAPL/9777/2026	LAXMIDHARA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /331 /2026 () //
323	D-ABLAPL/24121/2026 ABLAPL/9778/2026	MAHENDRA KERKETTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /412 /2026 () //
324	D-ABLAPL/24390/2026 ABLAPL/9779/2026	SUNIL KUMAR BISOI @ LINKAN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /439 /2026 () //
325	D-ABLAPL/24422/2026 ABLAPL/9780/2026	JAGAN DALAI @ DALEI @ LAXMIDHAR DALAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAIPUR SADAR /223 /2026 () //
326	D-ABLAPL/24893/2026 ABLAPL/9781/2026	AMITAV GIRI @ AMITABH GIRI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JALESWAR /445 /2026 () //
327	D-ABLAPL/24448/2026 ABLAPL/9782/2026	RAJESH BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /373 /2026 () //
328	D-ABLAPL/25000/2026 ABLAPL/9783/2026	DAYANIDHI BANDHA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /291 /2026 () //
329	D-ABLAPL/25071/2026	ABHINASH GADANAYAK	BISWARANJAN DALAI	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9784/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24482/2026 ABLAPL/9785/2026	BRAHMANDI MALLICK VS STATE OF ODISHA	LAXMAN PRADHAN VS	KHAJURIPADA /48 /2023 () //
331	D-ABLAPL/24650/2026 ABLAPL/9786/2026	SAROJ BARIK @ SAROJ KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /464 /2026 () //
332	D-ABLAPL/24702/2026 ABLAPL/9787/2026	HALUA JENA @ HALU VS STATE OF ODISHA	GOPINATH MISHRA VS	CHANDANPUR /183 /2026 () //
333	D-ABLAPL/24777/2026 ABLAPL/9788/2026	DHANESWAR BALIYARSINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KANAS /161 /2026 () //
334	D-ABLAPL/23599/2026 ABLAPL/9789/2026	ASUTOSH DIXIT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
335	D-ABLAPL/25087/2026 ABLAPL/9790/2026	G. PRABHAKAR PATRO VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN ROUT VS	SAMBALPUR VIGILANCE /33 /2024 () //
336	D-ABLAPL/21378/2026 ABLAPL/9791/2026	BINANDA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /117 /2026 () //
337	D-ABLAPL/24800/2026 ABLAPL/9792/2026	SADASIBA SAHOO VS STATE OF ODISHA	SATYABRATA PANDA VS	KHURDA SADAR /362 /2026 () //
338	D-ABLAPL/23745/2026 ABLAPL/9793/2026	PRATAP BEHERA @ PRATAP KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /137 /2026 () //
339	D-ABLAPL/23594/2026 ABLAPL/9794/2026	SUDHANSU KAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /492 /2026 () //
340	D-ABLAPL/23981/2026 ABLAPL/9795/2026	NASIR KHAN VS	BHARAT JALLI VS	BARANGA /79 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/24824/2026 ABLAPL/9796/2026	STATE OF ODISHA SUSHANT KANTA VS	AJIT KUMAR RAUT VS	// LAIKERA /214 /2026 ()
342	D-ABLAPL/24392/2026 ABLAPL/9797/2026	STATE OF ODISHA TAKARA@INJAMUL HAQ @SK.IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// BADAMPAHAD /101 /2025 ()
343	D-ABLAPL/24069/2026 ABLAPL/9798/2026	STATE OF ODISHA BALYA KUMAR @ BALYA BEHERA VS	SWAGAT KUMAR SAHU VS	// TARASINGI /226 /2026 ()
344	D-ABLAPL/24614/2026 ABLAPL/9799/2026	STATE OF ODISHA TAPAN KUMAR BARIK VS	USHARANI PATI VS	// KHANTAPADA /49 /2023 ()
345	D-ABLAPL/24134/2026 ABLAPL/9800/2026	STATE OF ODISHA MANAGOBINDA BEJ @ MANGOBINDA BEJ VS	MANASI MOHAPATRA VS	// ANANTPUR /167 /2026 ()
346	D-ABLAPL/24813/2026 ABLAPL/9801/2026	STATE OF ODISHA PRABHUPADA BEHERA VS	SASWATA PATNAIK VS	// NAYAPALLI P.S. /235 /2008 ()
347	D-ABLAPL/24106/2026 ABLAPL/9802/2026	STATE OF ODISHA RIZWANA KHATUN VS	JAJATI KESHARI KHUNTIA VS	// Bamapada (Industrial Area) /182 /2024 ()
348	D-ABLAPL/24371/2026 ABLAPL/9803/2026	STATE OF ODISHA SWAGAT KUMAR NAIK VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /105 /2020 ()
349	D-ABLAPL/24507/2026 ABLAPL/9804/2026	STATE OF ODISHA SHASHMITA DUTTA VS	SK. ZAFARULLA VS	// / /0 ()
350	D-ABLAPL/24524/2026 ABLAPL/9805/2026	STATE OF ODISHA SUJAT CHANDRA SAHOO @ SUJAT SAHOO @ HULIA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /359 /2026 ()
351	D-ABLAPL/24567/2026 ABLAPL/9806/2026	STATE OF ODISHA TAKARA@INJAMUL HAQ@SK IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// RAIRANGPUR (RURAL) /27 /2022 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/24712/2026 ABLAPL/9807/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURI TOWN /668 /2025 () //
353	D-ABLAPL/24552/2026 ABLAPL/9808/2026	JAGAMOHAN SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /232 /2026 () //
354	D-ABLAPL/24557/2026 ABLAPL/9809/2026	TAKARA @ INJAMUL HAQ @SK. IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR (RURAL) /150 /2025 () //
355	D-ABLAPL/24851/2026 ABLAPL/9810/2026	BABU NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANAPUR P.S. /289 /2026 () //
356	D-ABLAPL/24563/2026 ABLAPL/9811/2026	TAKARA @ INJAMUL HAQ @SK IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR (RURAL) /121 /2025 () //
357	D-ABLAPL/25123/2026 ABLAPL/9812/2026	BHAGI@NIRMAL NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000024/2026
358	D-ABLAPL/25104/2026 ABLAPL/9813/2026	DIPU @ SURESH CHANDRA MOHANTY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	INDUSTRIAL ESTATE PS /68 /2026 () //
359	D-ABLAPL/25119/2026 ABLAPL/9814/2026	JITENDRA LUHA VS STATE OF ODISHA	PRADIPTA BEURA VS	BARGARH RURAL /13 /2026 () //
360	D-ABLAPL/25125/2026 ABLAPL/9815/2026	BABULI SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KUNDHEIGOLA /260 /2026 () //
361	D-ABLAPL/25138/2026 ABLAPL/9816/2026	JAMU BIBI@JAMILUN BIBI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOPALPUR /130 /2026 () //